

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 431/59/ND/2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2019.**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present:


Mr. Himanshu Gupta, Advocate for the Petitioner
Mr. Manu Krishnan (R-1), Ms. Nistha Khuranna, Ms.
Monika Phartyal (R-4), Mr. Aabhas Kshetarpal, Ms.
Nishtha Khurana, Advocates for the Respondent.

ORDER

Despite opportunity, no reply has been filed by the respondent. Last
opportunity is given to file reply.

Be listed on 30th October, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**